

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4191
ANSWERED ON:07.08.2014
BREAKING UP OF CIL
Joshi Shri Pralhad Venkatesh

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to break up Coal India Limited (CIL) into independent Public Sector Undertakings;
- (b) if so, the details and objectives thereof;
- (c) the present status of the said process; and
- (d) the details of the hurdles being faced by the Government for breaking up of CIL?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)to(d): T.L. Shanker Committee on Road Map for Coal Sector reforms had recommended restructuring of CIL keeping in view the rapidly increasing demand for coal and the need for enhancing coal production and to make the coal industry competitive in the rapidly changing economic scenario. Ministry of Coal has engaged M/s Deloitte Touche Tohmatsu India Pvt. Ltd as a consultant to suggest possible restructuring options for CIL. The Draft Report submitted by them is under consideration.